

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO.
CA. NO. 16/73/2016

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.05.2017**

**NAME OF THE COMPANY: M/s. Mitsui Prime Advanced Composites India
Pvt Ltd**

SECTION OF THE COMPANIES ACT: 621A

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Anil Yadav, AROC, Jaipur

ORDERS

The manner and method the default is stated to be rectified is not
inconformity with the statutory requirements. Ld. Counsel for the Petitioner
prays for an adjournment to take necessary instructions.

Adjourned to 12th July, 2017.


[Ina Malhotra]
Member Judicial